

**File No. 15022/01/2019-QA**  
**Food Safety and Standards Authority of India**  
**(A Statutory Authority Established under the Food Safety and Standards Act, 2006)**  
**(Quality Assurance Division)**  
**FDA Bhawan, Kotla Road, New Delhi-110002**

Dated, the 8<sup>th</sup> April, 2019

**ORDER**

**Fixing of Testing Charges for Protein and Calories under ICDS and MDM Schemes**

Protein and calories have been specified as nutritional standards in Schedule II of the National Food Security Act, 2013. As per Guidelines on Food safety and Hygiene for School level kitchens under Mid Day Meal (MDM) Scheme issued by Ministry of Human Resource Development dated 13<sup>th</sup> February, 2015, the State/UTs must consider engaging CSIR institutes/NABL accredited laboratories and FSSAI accredited laboratories undertaking testing of samples of MDM for food safety and contamination (microbial and chemical).

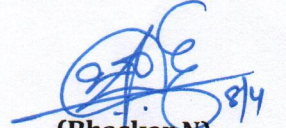
2. While testing charges have been specified by FSSAI vide order No. 10/QA/Lab Costing/FSSAI/2016 dated 10.06.2016 for complete testing of different food samples, no separate testing charges have been specified by FSSAI for testing of protein and calories in Meals.

3. Now, Rs. 1200/- (excluding taxes) per sample is hereby fixed for testing of protein and calories in Meals under Integrated Child Development Services (ICDS) and Mid Day Meal (MDM) schemes by FSSAI notified laboratories with immediate effect.

4. GST applicable as per Central Government Orders, as amended from time to time, would be payable over and above the above testing charges.

5. All FSSAI notified food laboratories are directed to collect not more than Rs. 1200/- (plus taxes) as testing charges for testing of protein and calories in Meals under ICDS and MDM schemes.

6. This issues with the approval of Competent Authority.

  
**(Bhaskar N)**  
**Advisor (QA)**  
**011-23237418**

To

All notified food laboratories (As per the list enclosed)

Copy to:

All Commissioner of Food Safety (As per list enclosed)